

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4130
ANSWERED ON:05.09.2012
TOUGH VISA CONDITIONS
Panda Shri Prabodh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government of Britain has started imposing tough visa conditions on the Indian students recently resulting in Indian students aspiring to take education in UK could not go there;
- (b) if so, the details thereof;
- (c) whether the Central Government had taken up the issue with the British Government; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (d) The Government of the U.K. has introduced new measures on students' work visa. Some of the restrictions are:

- (i) The ratio of study to work for International students is now 66:33.
 - (ii) Post-Study work visa is closed from 6 April 2012.
 - (iii) Students who intend to work after their studies now need to apply for a job with a licensed Tier 2 sponsor if they do so before their student visa expires.
 - (iv) They can work only in areas commensurate to their field of study subject to a minimum salary threshold of Â£35,000 per annum.
- This matter has been suitably taken up with the U.K. authorities.